

Securities Appellate Tribunal

N THE COURTOF/CORAM:HON'BLE JS. TARUN AGARWALA, PRESIDING OFFICER/HON'BLE MEERA SWARUP. TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :24/11/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURTCODE- MENTION2411-AT11.00 A.M.

787-ADMISSION-COURTCODE-SECUREAO-AT11.05AM

1	Misc. Application	1269/2022	SANJAY KANORIA AND ANR-URGENCY Vs. SEBI AND ORS.	PINNACLE LAW FIRM
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(Main Matter Number :SEBIAPPEAL LODG.NO. /0000821/2022)

	Misc. Application	1270/2022	SANJAY KANORIA AND ANR-EXEMPTION Vs. SEBI AND ORS.	PINNACLE LAW FIRM
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(Main Matter Number :SEBIAPPEAL LODG.NO. /0000821/2022)

	Misc. Application	1271/2022	SANJAY KANORIA AND ANR-DELAY Vs. SEBI AND ORS.	PINNACLE LAW FIRM
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(Main Matter Number :SEBIAPPEAL LODG.NO. /0000821/2022)

	SEBI Appeal	776/2022	SANJAY KANORIA AND ANR. Vs. SEBI AND ORS.	PINNACLE LAW FIRM
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776-ADMISSION-CODE-INVESTMENTADVISER-at11.07am

2	SEBI Appeal	931/2022	Lakhan Chouhan Vs. SEBI	Corporate Pleaders
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3	SEBI Appeal	932/2022	ROHIT SONI Vs. SEBI	Corporate Pleaders
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764-ADMISSION-COURTCODE-CLAIMS AT 11.09 A.M.

4	Misc. Application	1379/2022	Priti Doshi-DELAY Vs. NSEIL	Kamal Agrawal AR
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(Main Matter Number :SEBI Appeal/0000934/2022)

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CIVIL CAUSE LIST OF DATE :24/11/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1380/2022	Priti Doshi-EXEMPTION Vs. NSEIL (Main Matter Number :SEBI Appeal/0000934/2022)	Kamal Agrawal AR
5	Misc. Application	1418/2022	Rohan Chand -DELAY Vs. NSEIL (Main Matter Number :SEBI Appeal/0000935/2022)	Kamal Agrawal AR
	Misc. Application	1419/2022	Rohan Chand-EXEMPTION Vs. NSEIL (Main Matter Number :SEBI Appeal/0000935/2022)	Kamal Agrawal AR
6	Misc. Application	1439/2022	Daksha Prakash Doshi-DELAY Vs. NSEIL (Main Matter Number :SEBI Appeal/0000936/2022)	Kamal Agrawal AR
	Misc. Application	1440/2022	Daksha Prakash Doshi-EXEMPTION Vs. NSEIL (Main Matter Number :SEBI Appeal/0000936/2022)	Kamal Agrawal AR
7	Misc. Application	1466/2022	Sameer Shah HUF-DELAY Vs. NSEIL (Main Matter Number :SEBI Appeal/0000937/2022)	Kamal Agrawal AR
	Misc. Application	1467/2022	Sameer Shah HUF-EXEMPTION Vs. NSEIL (Main Matter Number :SEBI Appeal/0000937/2022)	Kamal Agrawal AR
	SEBI Appeal	934/2022	Priti Doshi Vs. NSEIL Sub Matter : Misc. Application/0001379/2022 Sub Matter : Misc. Application/0001380/2022	Kamal Agrawal AR
	SEBI Appeal	935/2022	Rohan Chand Vs. NSEIL Sub Matter : Misc. Application/0001418/2022 Sub Matter : Misc. Application/0001419/2022	Kamal Agrawal AR

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CIVIL CAUSE LIST OF DATE :24/11/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
-	SEBI Appeal	936/2022	Daksha Prakash Doshi Vs. NSEIL	Kamal Agrawal AR
	Sub Matter :	Misc. Application/0001439/2022		
	Sub Matter :	Misc. Application/0001440/2022		
	SEBI Appeal	937/2022	Sameer Shah HUF Vs. NSEIL	Kamal Agrawal AR
	Sub Matter :	Misc. Application/0001466/2022		
	Sub Matter :	Misc. Application/0001467/2022		
<u>768-ADMISSION-COURTCODE-METKOREAO- AT 11.11 A.M.</u>				
	Misc. Application	1420/2022	Prashant Boorugu-DELAY Vs. SEBI	Loknath Mishra Advocate
	(Main Matter Number :SEBI Appeal/0000933/2022)			
8	SEBI Appeal	933/2022	Prashant Boorugu Vs. SEBI	Loknath Mishra Advocate
	Sub Matter :	Misc. Application/0001420/2022		
<u>273-ADMISSION-COURTCODE-SULABHAO-AT11.13A.M.</u>				
9	SEBI Appeal	938/2022	Sanjay Kumar Vs. SEBI	Vikas Bengani Advocate
10	SEBI Appeal	939/2022	Surendra Kumar Gupta Vs. SEBI	Vikas Bengani Advocate
11	SEBI Appeal	940/2022	Pranveer Singh Vs. SEBI	Vikas Bengani Advocate
12	SEBI Appeal	941/2022	Geeta Mishra Vs. SEBI	Vikas Bengani Advocate

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
13	SEBI Appeal	942/2022	Praveen Kumar Mishra Vs. SEBI	Vikas Bengani Advocate
14	SEBI Appeal	943/2022	Divya Agarwal Vs. SEBI	Vikas Bengani Advocate
<u>611-ADMDISP--COURTCODE-PYRAMIDCA-AT11.15PM.</u>				
15	SEBI Appeal	731/2021	R. MUGUNTHAN Vs. SEBI	ADV. DISH JAIN
<u>316-ADMDISPOSAL-COURTCODE-MARGINMONEY-AT11.25A.M.</u>				
16	SEBI Appeal	165/2020	Sharmila Raj Thackeray and Ors. Vs. Securities And Exchange Board of India and Ors.	Mr. Mangesh Sawant, Advocate K. Ashar - Res.1,Prakash Shah,Adv-Res.2,None-3-4
Sub Matter(Disposed) : Misc. Application/0000252/2020				
<u>453 ADMDISPOSAL-COURTCODE-GROMOPFUTP- AT 11.30 A.M.</u>				
17	SEBI Appeal	496/2021 (/0000)	Vipul Amratlal Doshi Vs. SEBI	Mr.Vikas Bengani Advocate
	SEBI Appeal	518/2021	Vijay Mahavir Tibrewal Vs. SEBI	Manoj Kumar Mishra
	SEBI Appeal	519/2021	Kavita Vijay Tibrewal Vs. SEBI	Adv. Manoj Kumar Mishra)
	SEBI Appeal	580/2021	M/S RAM BHOPAL AGARWAL AND SONS HUF Vs. SEBI	ANP Chambers

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CIVIL CAUSE LIST OF DATE :24/11/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	658/2021	PRISMX GLOBAL VENTURES LIMITED Vs. SEBI	Shantibhushan Nirmal, Advocate
Sub Matter(Disposed) : Misc. Application/0000943/2021				
	SEBI Appeal	87/2022	PRADEEP NATWARLAL DHANUKA Vs. SEBI	Dinesh Prakash Guchiya, Advocate High Court
Sub Matter : Misc. Application/0000074/2022				
Sub Matter : Misc. Application/0000075/2022				
Sub Matter(Disposed) : Misc. Application/0000242/2022				
Sub Matter : Misc. Application/0000442/2022				
	SEBI Appeal	131/2022 (/0000)	SAPNA RAMDAS JATWAL Vs. SEBI	Dinesh Prakash Guchiya, Advocate
Sub Matter(Disposed) : Misc. Application/0000170/2022				
Sub Matter(Disposed) : Misc. Application/0000171/2022				
Sub Matter(Disposed) : Misc. Application/0000301/2022				
	Misc. Application	442/2022	SEBI-DELAY IN REPLY Vs. PRADEEP NATVARLAL DHANUKA	Economci Law Practice
(Main Matter Number :SEBI Appeal/0000087/2022)				
	SEBI Appeal	481/2022	Girish Rajkumar Goel Vs. SEBI	DINESH PRAKASH GUCHIYA, ADVOCATE
Sub Matter : Misc. Application/0000765/2022				
Sub Matter : Misc. Application/0000781/2022				
	Misc. Application	765/2022	Girish Rajkumar Goel-DELAY Vs. SEBI	DINESH PRAKASH GUCHIYA, ADVOCATE
(Main Matter Number :SEBI Appeal/0000481/2022)				
	Misc. Application	781/2022	Girish Rajkumar Goel-STAY Vs. SEBI	DINESH PRAKASH GUCHIYA, ADVOCATE
(Main Matter Number :SEBI Appeal/0000481/2022)				

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CIVIL CAUSE LIST OF DATE :24/11/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>782-DISPOSAL-CODE-UNFREEZEDEMAT</u> AT 11.35 A.M.				
18	SEBI Appeal	187/2022	MR. KASHYAP K. MEHTA Vs. BSE AND ORS	Akansha Jain, PCS
Sub Matter(Disposed) : Misc. Application/0000308/2022				
	SEBI Appeal	188/2022	MRS. RUPAL K. MEHTA Vs. BSE AND ORS	Akansha Jain, PCS
Sub Matter(Disposed) : Misc. Application/0000309/2022				
<u>862-DISPOSAL-COURTCODE-STOCKWTM-</u> AT 11.40 A.M.				
19	SEBI Appeal	339/2022	Mohd. Tanveer Ahmed Vs. SEBI	Mukesh Kumar ,Advocate
Sub Matter(Disposed) : Misc. Application/0000613/2022				
Sub Matter(Disposed) : Misc. Application/0000638/2022				
	SEBI Appeal	340/2022	SUNNY GUPTA Vs. SEBI and Anr.	Neha Rai ,Advocate
Sub Matter : Misc. Application/0000614/2022				
	Misc. Application	614/2022	SUNNY GUPTA-COD Vs. SEBI and Anr.	SEBI and Anr.
(Main Matter Number :SEBI Appeal/0000340/2022)				
<u>830-DISPOSAL-COURTCODE-BLUEPEARLAO-</u> AT 11.45 A.M.				
20	SEBI Appeal	279/2022	BLUE PEARL TEXSPIN LIMITED Vs. SEBI	Prakash Shah and Associates
Sub Matter : Misc. Application/0000745/2022				
	Misc. Application	745/2022	BLUE PEARL TEXSPIN LIMITED Vs. SEBI	MS Legal Advocates and Solicitors
(Main Matter Number :SEBI Appeal/0000279/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>970DISPOSAL-COURTCODE-DEWANWTM- AT 11.50 A.M.</u>				
21	SEBI Appeal	537/2022 (/0000)	Mrs. Malti Wadhawan Vs. SEBI	Aayushi Sharma Associate SDS Advocates
Sub Matter : Misc. Application/0000913/2022				
Sub Matter(Disposed) : Misc. Application/0000914/2022				
	SEBI Appeal	538/2022 (/0000)	Mrs. Anu Wadhawan Vs. SEBI	Aayushi Sharma Associate SDS Advocates
Sub Matter : Misc. Application/0000915/2022				
Sub Matter(Disposed) : Misc. Application/0000916/2022				
	Misc. Application	913/2022	Mrs. Malti Wadhawan-DELAY Vs. SEBI	Aayushi Sharma Associate SDS Advocates
(Main Matter Number :SEBI Appeal/0000537/2022)				
51	Misc. Application	915/2022	Mrs. Anu Wadhawan-DELAY Vs. SEBI	Aayushi Sharma Associate SDS Advocates
(Main Matter Number :SEBI Appeal/0000538/2022)				
<u>72-DISP-COURTCODE-PRELIMINARYOBJECTIONS- AT 11.55 A.M.</u>				
22	SEBI Appeal	618/2021	IL AND FS SECURITIES SERVICES LIMITED Vs. NSE Clearing Limited	Cyril Amarchand Mangaldas Advocates and Solicitors
Sub Matter(Disposed) : Misc. Application/0001165/2021				
Sub Matter(Disposed) : Misc. Application/0000284/2022				
Sub Matter(Disposed) : Misc. Application/0000646/2022				
<u>323PARTHEARD-CODE-REDEMPTION-AT12.15PM</u>				
23	Misc. Application	757/2021	VIVEK KUDVA Vs. SEBI	Argus Partners
(Main Matter Number :SEBI Appeal/0000440/2021)				
	Misc. Application	758/2021	ROOPA KUDVA Vs. SEBI	Argus Partners
(Main Matter Number :SEBI Appeal/0000441/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	440/2021	VIVEK KUDVA Vs. SEBI	Argus Partners
Sub Matter :		Misc. Application/0000757/2021		
	SEBI Appeal	441/2021	ROOPA KUDVA Vs. SEBI	Argus Partners
Sub Matter :		Misc. Application/0000758/2021		
	SEBI Appeal	443/2021	FRANKLIN TEMPLETON ASSET MANAGEMENT INDIA PVT LTD. Vs. SEBI	TRILEGAL K. ASHAR AND CO
Sub Matter :		Misc. Application/0000986/2021		
	SEBI Appeal	502/2021	JAYARAM S.IYER Vs. SEBI	Argus Partners, Solicitors and Advocates
Sub Matter :		Misc. Application/0000866/2021		
	SEBI Appeal	503/2021	VENKATA RADHAKRISHNAN and ANR. Vs. SEBI	Argus Partners, Solicitors and Advocates
Sub Matter :		Misc. Application/0000867/2021		
	SEBI Appeal	504/2021	FRANKLIN TEMPLETON TRUSTEE SERVICES PRIVATE LIMITE Vs. SEBI	Ms.Shruti Rajan
Sub Matter :		Misc. Application/0000868/2021		
	SEBI Appeal	505/2021	SANJAY SAPRE Vs. SEBI	Ms.Shruti Rajan
Sub Matter(Disposed) :		Misc. Application/0000876/2021		
	SEBI Appeal	506/2021	SANTOSH KAMATH Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter :		Misc. Application/0000869/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	507/2021	KUNAL AGRAWAL Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter :		Misc. Application/0000870/2021		
	SEBI Appeal	508/2021	SUMIT GUPTA Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000871/2021		
	SEBI Appeal	509/2021	PALLAB ROY Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000872/2021		
	SEBI Appeal	510/2021	SACHIN PADWAL DESAI Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000873/2021		
	SEBI Appeal	511/2021	Umesh Sharma Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000874/2021		
	SEBI Appeal	512/2021	SAURABH GANGRADE Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000875/2021		
	Misc. Application	890/2021	MYWISH MARETPLACES PRAVITE LIMITED Vs. SEBI	khaitan and Co.
(Main Matter Number :	SEBI Appeal/0000524/2021)			
	SEBI Appeal	524/2021 (/0000)	MYWISH MARETPLACES PRAVITE LIMITED Vs. SEBI	KHAITAN AND CO.
Sub Matter :		Misc. Application/0000890/2021		

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CIVIL CAUSE LIST OF DATE :24/11/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	986/2021	Shri Sanyam Jain-Intervenor Vs. SEBI	PUNEET JAIN, ADVOCATE Mr. Atishay Jain, Advocate

(Main Matter Number :SEBI Appeal/0000443/2021)